

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1819
ANSWERED ON:15.12.2003
AGRICULTURAL EXPORT ZONE IN KERALA
RADHA MOHAN SINGH

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has given sanction for setting up of Agricultural Export Zone (AEZ) in Kerala for fruits and vegetables;
- (b) if so, whether the State Government is in the process of finalising the AEZ project for implementation with Agriculture Produce Export Development Authority's (APEDA) support;
- (c) if so, the details thereof;
- (d) whether there is any proposal to sanction transport assistance for horticultural products and processed foods by sea and air;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) : Yes, Sir.

(b) and (c): An MoU has been signed by the State Government with Agricultural and Processed Food Products Export Development Authority (APEDA) (being nodal agency of Union Government) on 5th March, 2003. The activities identified by State Government, as per MoU are at various stages of implementations.

(d) and (e): Yes, Sir. The Government has already sanctioned a scheme for grant of Transport Assistance for shipment of certain horticulture products and processed fruits by sea and air. The scheme has been notified on 1st May, 2003 and is effective from 1st April, 2002. The scheme is applicable for the financial year 2002-03 and 2003-04.

(f): Does not arise.